

LOK SABHA
UNSTARRED QUESTION NO. 3164
TO BE ANSWERED ON 6th AUGUST, 2018

CSR Fund of ONGC

**3164. SHRI VINOD LAKHAMASHI CHAVDA :
SHRI DEVUSINH CHAUHAN :**

पेट्रो लयम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government proposes to use the CSR fund of ONGC and IPCT for the education purpose of the street children in the country; and
- (b) if so, the details thereof?

ANSWER

पेट्रो लयम एवं प्राकृतिक गैस मंत्री (श्री धर्मेन्द्र प्रधान)

**MINISTER OF PETROLEUM AND NATURAL GAS
(SHRI DHARMENDRA PRADHAN)**

- (a) & (b) Section 135 (3)&(4) of the Companies Act, 2013 empowers the Board of a Company to take decisions regarding allocation of Corporate Social Responsibility funds for items listed in Schedule VII of the Act. Welfare activities for educating the street/orphan/ destitute children in India are covered under the development head 'promoting education'.

Oil and Natural Gas Corporation has provided financial assistance of ₹ 19.47 lakh during 2016-17 to Aasraa Trust, Dehradun for education and nutrition of slum children in Dehradun.

IPCT is not a PSU/subsidiary of any PSU under the Ministry of Petroleum and Natural Gas.
